

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 2<sup>nd</sup> November, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>			
1.	Appeal No. 60/2018 (M.A. No. 635/2018)	G. Sundarrajan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Satyalipsu Ray, Adv. for MoEF Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Ms. Antima Bazaz, Adv. for R-5
<b>AFTER NOTICE</b>			
2.	<b>M.A. No. 1559/2018 IN</b> Original Application No.30/2013 (T <sub>HC</sub> )	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Raktim Gogoi & Mr. Atul V. Sood, Advs. for R-8  Mr. Naginder Benipal, Adv. for PPCB
3.	<b>M.A. No. 1560/2018 IN</b> Original Application No.33/2013 (T <sub>HC</sub> )  <b>New M.As.for Admission</b> <b>M.A. No. 1571/2018,</b> <b>M.A. No. 1573/2018,</b> <b>M.A. No. 1574/2018,</b> <b>M.A. No. 1580/2018,</b> <b>M.A. No. 1581/2018 &amp;</b> <b>M.A. No. 1582/2018</b>	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Raktim Gogoi & Mr. Atul V. Sood, Advs. for R-11  Mr. Naginder Benipal, Adv. for PPCB Mr. Praveen Mahajan, Adv. for Applicant in M.A. No. 1571/2018 Mr. Shubham Bhalla, Adv. for Applicant in M.A. Nos. 1573/2018 & 1574/2018 Mr. Suvineet Sharma, Adv. for Applicant in M.As. No. 1580/2018 & 1581/2018 Mr. Rahul Khurana, Adv. for Applicant in M.A. No. 1582/2018
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Advs. for Applicant  Mr. Thakur Sumit, Adv. for R-1 Ms. Anusha Nagarajan, DAG for R-2 & 3 Ms. Rachana Joshi Issa, Adv. for R-4 & 5 Mr. Narender Singh Yadav & Mr. Surinder Pal Singh Tinna, Advs. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCB Mr. Vijay Shukla, Adv.
5.	<b>Appeal No. 24/2018</b> (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ)	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Mr.Divyanshu Rai &Mr.Nikhil Nayyar, Advs. for TSPCB Mr. P. Venkat Reddy, Adv. for R-2 to 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Sayooj Mohan Das. M, Adv. for R-7
6.	Original Application No. 32/2018 (THC) (M.A. No. 1512/2018 & M.A. No. 1538/2018) <b>(Civil Appeal No.9155/2017</b> <b>SLP (C) No. 23295/2014</b>	Desh Raj & Ors. Vs. State of H.P. & Ors.	Mr. Naveen Kumar & Mr. Prabhat Kumar Rai, Advs. for Applicant  Mr. Sanjay Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HSPCB Mr. Anand Varma, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-10 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Chandrachud, Adv. for IDMA

7.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Advs. for Applicant  Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-4 & 6
8.	Original Application No. 193/2018	The Jawahar Nagar Co-operative Society Vs. The State of Uttar Pradesh & Ors.	Mr. Gautam Singh & Ms. Snehil Sonam, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of U.P. Mr. Gaurav Agarwal, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Zahid Hussain, Adv. for R-5 Mr. Tribindh Kumar, Adv. for R-7
9.	Original Application No. 307/2018	M/s Tirupati Balaji Minerals Vs. Central Pollution Control Board & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-2
10.	Original Application No. 494/2018 (M.A. No. 1149/2018)	Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. Amit Tiwari, Adv. for R-1 & 2 Mr. B. V. Niren, Adv. for R-4 & 5 Mr. A. K. Prasad, Adv. for CGSC
11.	Original Application No. 692/2018 (M.A. No. 1401/2018, M.A. No. 1402/2018 & M.A. No. 1524/2018)	M/s Al-Nafees Frozen Food Exports Pvt. Ltd. Vs. State of U.P. & Ors.	Mr. Anil Kumar Sangal, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA Mr. A. K. Prasad, Adv. for CGSC Ms. Preeti Singh, Adv.
<b>FOR HEARING</b>			
12.	Appeal No. 137/2015 (M.A. 1131/2015 & M.A. 1131/2016) (Earlier O.A.No.490/2015)	Hema Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Saurabh Rajpal, Adv. for R-2, 10 & 11 Mr. Sandeep Shah & Mr. Abhimanyu Singh Rathore, Advs. for R-12 Mr. Raj Kumar, Adv. for CPCB Mr. Dinesh Mehta, Adv. Mr. Kapil Joshi, Adv.
13.	Original Application No. 419/2017 <b>(M.A. No. 1583/2018)</b>  <b>WITH</b>	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Advs. for Applicant  Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA Mr. I. K. Kapila, Adv.
14.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Rajesh K. Singh, Adv. for MoEF & CC Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Atul Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. state of Haryana Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Ravinder Kumar, Adv. for NOIDA Mr. Satish Bhati, Adv. for R-8 & 19

15.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Vaibhav Sharma, Adv. for Applicant  Mr. Arun Kathpalia, Sr. Adv. with Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. B. V. Niren, Adv. for CGSC Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Mukesh Kr. Verma, Adv. for R-5,6,8&9 Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA
<b>CASES AT SR. NO. 16 TO 24 WILL BE TAKEN-UP ON 06.12.2018 FOR HEARING</b>			
16.	Appeal No. 38/2018 (M.A. No. 365/2018) <b>WITH</b>	Mahesh Kumar Lohani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant  Ms. Shashi Juneja, Adv. for R-1
17.	Appeal No. 39/2018 (M.A. No. 366/2018) <b>WITH</b>	Ram Chand Godwani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
18.	Appeal No. 40/2018 (M.A. No. 412/2018) <b>WITH</b>	Shobha Tai Khobragade Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
19.	Appeal No. 41/2018 (M.A. No. 368/2018) <b>WITH</b>	Sharda Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
20.	Appeal No. 42/2018 (M.A. No. 393/2018)	Pranesh Kumar Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
21.	Original Application No. 67/2018 (M.A. No. 196/2018)	Pratap Singh Gusain & Anr. Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Rahul Verma, AAG for R-1 to 5 Mr. Pushp Gupta, Adv. for R-6 Ms. Ayushi Singh, Adv.
22.	Original Application No. 70/2018	Mitter Foundation Vs. Delhi Development Authority & Ors.	Mr. Sarabjeet Singh, Applicant in person  Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. & Mr. Vinayak Gupta, Adv. for CGWA & CPWD Ms. Sakshi Popli, Adv. for DJB Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD Mr. Devraj Ashok, Adv. for Karnataka
23.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Keshav Mohan, Adv. for MoEF Mr. Gigi C. George, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajiv Aggarwal, Adv. for R-10
24.	Original Application No. 183/2018 (M.A. No. 500/2018)	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. M. P. Shorawala, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Ms. Sonia Mathur, Sr. Adv. with Mr. Sushil Kumar Dubey, Adv. for R-7

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